NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

PRESENT: SHRI B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL)

Shri. V. Walle Sengente Attendance-cum-order sheet in the case of M/s. Armtex Rubber Pvt. Ltd.

<u>CP No. 19/2011 u/s 397-398</u> DATE : <u>08.07.2016</u> TIME: <u>10.30 A M</u>

SR. NO

NAME

DESIGNATION

Adv

SIGNATURE

Mrs. Deeksha Tari i/lo Hariani and co

Adv for the Petitioners

Counsel Mr. Ninay

Dave

ilb Horianiand Co

Adv for Petitiones

<u>Order</u>

C.P No. 19/397-398/NCLT/MB/MAH/2011

- The Petitioner's counsel is present, stating that this matter is 1. coming for hearing on the objections raised over the valuation report given by the valuer. The Respondents side is absent.
- The Petitioner side is directed to communicate next date of 2. hearing to the Valuer as well as Respondents. On such communication if the Valuer has to make any submissions '

before this Bench or to place further appraisal report to this Bench, he is at liberty to make the same in writing.

3. List this matter on 4th August, 2016 at 10.30 a.m. for hearing.

B.S.V. PRAKASH KUMAR Member (Judicial)

V. NALLASENAPATHY
Member (Technical)

Dated: 8th July, 2016.